

CWP-PIL-122-2023

Court on its own motion

Vs.

Union of India and others

This Court is taking *suo moto* cognizance of a news item published in today's edition of the daily news paper "The Pioneer" Chandigarh, wherein it has been reported that the Border Security Force (BSF) has raised a concern of preventive detention of smugglers to combat drug smuggling and they have given a list of 75 individuals, who are suspected of involvement in drug trafficking, to the Punjab Police. Details of seizures and recovery of narcotic items as well as rifles and pistols, effected in the year 2023, have also been mentioned in this news item. It has been reported that 755 Kgs. of narcotic items, which were being supplied in India on border by way of drones, have been recovered. Rifles and pistols were also reported to have been seized by the BSF.

Registry is directed to assign it Public Interest Litigation (PIL) number.

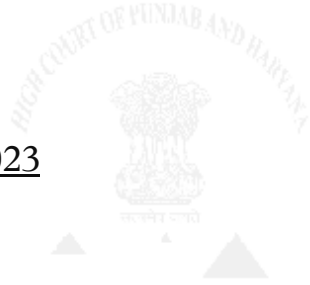
Notice of motion to the States of Punjab and Haryana as well as Narcotics Control Bureau (NCB) for 16.01.2024.

On the asking of the Court, Ms. Anu Pal, learned Senior Deputy Advocate General, Punjab and Mr. Deepak Balyan, learned Additional Advocate General, Haryana, who are present in the Court, accept notice on behalf of the States of Punjab and Haryana, respectively, whereas Ms. Puneeta Sethi, Advocate, who is also present in the Court, accepts notice on behalf of the NCB.

The State of Punjab is directed to file status report with respect to the steps being taken in pursuance of the report given to it by the BSF.

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The State of Haryana will also file status report regarding the steps being taken in the State in the matter.

NCB is also directed to file status report giving details of the persons suffering from drug addiction in the States of Punjab and Haryana, and what kind of steps can be taken to make persons, who till date are not in drug addiction, aware of the drug menace, and how they should be prevented from taking drugs, as the narcotic items recovered in the State of Punjab, as reported in the news paper, are huge.

(RITU BAHRI)
ACTING CHIEF JUSTICE

(AMAN CHAUDHARY)
JUDGE

December 12, 2023
ndj

